

**MADE-UPS MANUFACTURING SECTOR**

922. SHRI R. PARTHIPAN:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state:

- (a) whether the Government has approved any proposal for reforms to boost employment generation and exports in the made-up manufacturing sector recently and if so, the details thereof;
- (b) whether there is any proposal to provide production incentive through enhanced Technology Upgradation Fund Scheme (TUFS) subsidy of additional 10% for made-ups and if so, the details thereof;
- (c) whether the Government proposes to simplify the labour laws in textile sector; and
- (d) if so, the details thereof?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)  
MINISTER OF STATE FOR TEXTILES  
(SHRI AJAY TAMTA)

**(a):** Yes Madam. In order to increase India's competitiveness in exports market, the Union Cabinet approved a special package to boost employment generation and exports in the made-ups sector in December 2016. The objectives of the special package are employment generation and promotion of exports. The components of the Special Package for made-ups sector under implementation are as follows:-

- Additional incentives for under Amended Technology Upgradation Fund Scheme (A-TUFS)
- Pradhan Mantri Paridhan Rozgar Protsahan Yojana (PMRPY) Scheme under which the Government bears additional 3.67% share of Employer's contribution in addition to 8.33% already covered under Pradhan Mantri Rozgar Protsahan Yojana (PMRPY).
- The Scheme for Rebate of State Levies (RoSL) was announced under the Special Package to rebate the incidence of state levies on export of garments and made-ups to make exports more competitive in the global market

**(b):** As a component of the special package, the Government provides an additional 10% capital investment subsidy (CIS) for made-up units which have availed 15% CIS benefit under ATUFS based on the achievement of projected production and employment after a period of three years.

**(c) & (d):** Government has already taken steps to simply labour laws through introduction of fixed term employment for garmenting sector on 7 October 2016.

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